

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 465 OF 2010

Friday, this the 11th day of June, 2010

CORAM:

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

**N.P.Kavitha Kumari, U D Clerk
Passport Office,Kozhikode**

... **Applicant**

(By Advocate Mr.P.Santhosh Kumar)

versus

**1. Union of India represented by the secretary
Ministry of External affairs
Government of India
New Delhi**

**2. Joint Secretary (CPV) and
Chief Passport Officer
Ministry of External Affairs.
New Delhi**

**3. Regional Passport Officer
Eranjipalam P.O
Kozhikode**

... **Respondents**

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

**The application having been heard on 11.06.2010, the Tribunal on the
same day delivered the following:**

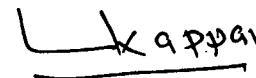
ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

Since the applicant has already joined the new station, the
interference of the impugned order is not necessary. Accordingly the OA stands
dismissed. No order as to costs.

Dated, the 11th June, 2010.


**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**


**JUSTICE K.THANKAPPAN
JUDICIAL MEMBER**

VS